

W (11)

OA No. 1009/05

20-4-06

Hon'ble Mr. A.K. Bhatnagar, J.M.

~~Shri~~ Sri R.P. Singh holding brief of
Sri N.P. Singh counsel for the applicant.

Sri S. Singh counsel for the
respondents submits that counsel
in this case is almost ready and
he will be filing the same within
short time. He prays for and it's
granted one week time for the
same. Two weeks thereafter for
disposal.

Interim order to continue till
the next date.

Writ on 12-05-06.


J.M.

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Subsequently after the signature made on this ordersheet
counsel for the applicant Shri N.P. Singh appeared and submitted that the
relief claimed by the applicant has already been granted to the applicant,
therefore, he does not want to press this O.A. and wants to
withdraw the same. Sri S. Singh, counsel for the respondents is also
present and has got no objection. Accordingly, the O.A. is
dismissed as not pressed, as having become infructuous.


J.M. 20-4-06